

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3670
TO BE ANSWERED ON 02.04.2025

FUNDS FOR ANGANWADI BUILDING CONSTRUCTION

3670. SHRI NARAYANA KORAGAPPA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has decided to construct 10,000 Anganwadi buildings every year in the country i.e. 50,000 in the coming five years under Mission Poshan 2.0;
- (b) Anganwadi Centres identified which does not have their own buildings in Karnataka, the details thereof, district-wise;
- (c) the number selected out of the 10,000 Anganwadis from Karnataka and by when the identified are going to be completed; and
- (d) the details of funds released in 2023-2024 and 2024-2025 and utilization of funds and status of construction of Anganwadi buildings in Karnataka?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) Mission Saksham Anganwadi & Poshan 2.0 is being implemented in the 15th FC under which Anganwadi centres (AWCs) are being constructed in convergence with MGNREGS. 50000 AWCs @10000 AWCs per year are to be constructed over a period of five years, for which funds are provided @ Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th Finance Commission (FC) (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

States/UTs shall continue to tap funds for construction of AWC buildings from various schemes such as MPLADs, MLALADS, BRGF (Backward Regions Grant Fund), RIDF (Rural Infrastructure Development Fund), Finance Commission Grants to Panchayati Raj Institutions, National Rural Employment Guarantee Act (NREGA), Multi-Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc. States at their level in their own discretion shall involve Individuals, Companies, Business Houses and Institution of repute, CSR funds for construction of AWCs purely on pro bono basis without any obligation. Similarly, the DMs may encourage/mobilize resources for this purely on pro bono basis and without any obligation. States/UTs will similarly permit funding of Anganwadi Infrastructure e.g., Toilets, RWHSs, DWS etc., or any aspect of Anganwadi activity such as ECCE material, furniture, cooking utensils, kitchen infrastructure, storage facility, etc.

States/UTs have been requested to co-locate those Anganwadi Centres which are running on rent and without sufficient infrastructure within nearby Government Primary Schools.

(b) to (d) The number of Anganwadi Centres which do not have their own buildings in Karnataka, as per Poshan Tracker data has been placed at ANNEXURE.

A total of 1735 AWCs have been allocated and Rs. 2082 lakhs have been released to the State of Karnataka for construction of AWCs under MGNREGS from FY 2021-22 till date.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PARTS (b) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 3670 For Answer On 02.04.2025 regarding “Funds for Anganwadi building construction” ASKED BY Shri Narayana Koragappa.

The number of Anganwadi Centres which do not have their own buildings in Karnataka as per Poshan Tracker data (as on 28.02.2025):

S. No.	District	No of AWCs in Rented buildings
1.	Bagalkot	534
2.	Bangalore Rural	118
3.	Belagavi	1571
4.	Bellary	339
5.	Bengaluru Urban	945
6.	Bidar	494
7.	Chamarajanagar	236
8.	Chikballapur	373
9.	Chikkamagaluru	62
10.	Chitradurga	312
11.	Dakshina Kannada	53
12.	Davanagere	405
13.	Dharwad	447
14.	Gadag	233
15.	Hassan	319
16.	Haveri	321
17.	Kalaburagi	1153
18.	Kodagu	49
19.	Kolar	450
20.	Koppal	341
21.	Mandya	258
22.	Mysuru	272
23.	Raichur	784
24.	Ramanagara	299
25.	Shivamogga	274
26.	Tumakuru	683
27.	Udupi	32
28.	Uttara Kannada	326
29.	Vijayanagara	208
30.	Vijayapura	905
31.	Yadgir	506
	Total	13302
